NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/204/2016

NAME OF THE PETITIONER(S)

: Alagurajan

NAME OF THE RESPONDENT(S)

: Cheran Hotels Private Limited and 8 Others

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) Cibi Vishnu Anant M TVP Sailihe Counsel Lev Petinioner G. v. P. SaiVil

(2) S. Aravindan

Course f \$1-3,8¢ 9

3 K.RAMOSANY +

Gungel for Retherent No. 7

A. MIS. Romalingaro a osnocialis worsel for Am Remondat

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Shri S Aravindan, counsel for R1 to R3, R8 & R9, Shri G V Mohan Kumar, counsel for R7 and counsel for R4 are present. Counsel for R4 prayed time for filing counter. Time extended at his request finally. Counsel for petitioner is directed to serve private notice to R5 & R6 and file proof of service by way of affidavit by the next date of hearing. Put up on 16.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)